Name of the corporate debtor: PRABHU SHANTI REAL ESTATE PRIVATE LIMITED
Date of commencement of CIRP: 13 June 2018 List of creditors as on: 11 August 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contin-gent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amou nt of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	AMC Law firm			1,78,693				NO	N/A					PROVISSIONALLY ADMITTED